

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 17th day of **September, 2018**

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00594/2012

1. Smt. Nagma @ Baby W/o Washi Ullah D/o Late Salauddin.
2. Sabi Ahmad Son of Washi Ullah through his natural guardian Smt. Nagma @ Baby.
Both Resident of Village & Post-Basaratpur, District – Gorakhpur.

.....Applicants.

By Advocate –Shri Vinod Kumar
Shri P.K. Srivastava

V E R S U S

1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
2. Divisional Railway Manager, North Eastern Railway, Lucknow.
3. Smt. Shahjahan Wife of Late Salauddin, Resident of Village & Post –Basaratpur, District - Gorakhpur.

..... Respondents

By Advocate : Ms. Shruti Malviya

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the applicants. Ms. Shruti Malviya, counsel for the respondents is present.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

RKM/

Member-J